

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/558/(IB)/2017
NAME OF THE PETITIONER(S) : INDIAN BANK
NAME OF THE RESPONDENT(S) : INFINITAS ENERGY SOLUTIONS PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. SUNDARAM.T.S
for Karthick Ranganathan

Counsel for the Respondent

T.S. Sundaram.

2. C. Harshadraj. C
for. Raj & Raj Associates

Counsel for Petitioner

Harshadraj

ORDER

Counsel representing both the parties are present. Representing Counsel for respondent sought time for filing vakalat and counter on behalf of the respondent. Time extended at request. Put up on 04.09.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)